

C. A. T. Bench, JAIPUR

AI ✓

Date of Order

Orders OA 35/93

27.1.93

Mr. M.K. Sharma - Counsel for applicant.

Admit. The respondents will have a right to raise objection regarding jurisdiction. Issue notice to the respondents returnable on 22.3.93. Put up before D.R (J) on 22.3.93.

B.B. Mahajan
(B. B. Mahajan)
Member (Adm.)

D.L. Mehta
(D.L. Mehta)
Vice-Chairman

issue notices Regd AD to the respondents returnable on 22/3/93 along with copy of Application pages 1 to 76
note 6876690
dated 28.1.93

Extra sets not filed. Hence notice not issued
Bk 28/1/93

submitted 28/1/93
Extraj sets filed on 4/2-93

sp/2 4/2/93
Bk 4/2/93
4/2/93

issue notices Regd AD to the respondents return on 22/3/93 along with copy of Application pages 1 to 76.
note 927 to 930
dated 4-2-97
AD served.
R2 & R3
27/2/93

22.3.93

Mr. M.K. Sharma - Counsel for the applicant
Mr. Manish Bhandari - Counsel for the respondent

The learned Counsel for the applicant wants to withdraw this case. Hence the same be placed before the Honble Bench for appropriate orders on 6.4.93.

Deputy Registrar
DEPUTY REGISTRAR
Central Administrative Tribunal
Jaipur Bench, JAIPUR.

6/4/93.

none present for the parties.
may be listed for
discretion on 21/6/93.

COURT MASTER